Atrocities on the people of Arunachal Pradesh

149

2805. SHRIMATI OMEM DEORI: Will the Minister of HOME AFFAIRS "be pleased to state:

- (a) whether it is a fact that the Assa_m Police and the Assam Forest Department have evicted Arunachal Pradesh tribal population from Assam without giving any notice;
- (b) whether loss of property and life caused by the Assam Police and Assamese people are likely to be compensated;
- (c) whether Government are aware that the people of Arunachal Pradesh are frequently demanding deportation of foreign nationals like Bangladeshis and Tibetans from Arunachal Pradesh; if so, what action has been taken by Government in this regard; and
- (d) if no action has been taken in the matter, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF H6ME AFFAIRS (SHRIMATI RAM DULARI SINHA): (a) Stray cases of eviction of Arunachal Pradesh tribals encroaching in Assam Forest area have been report-

- (b) As per the report of Assam Government, in certain cases evicted persons have been resettled.
- (c) Demands have been made for deportation of Chakmas and Tibetan refugees from Arunachal Pradesh. These refugees were settled in Arunachal Pradesh under regular resettlement schemes of the Ministry of Rehabilitation.
- (d) Question does not arise in view of (c) above.

Assault on Members of Indian Council of World Affairs at Sydney, Australia

 t_c Que-J.

2806. SHRI. RAMANAND YADAV: SHRIMATI AMARJIT KAUR:

Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that two delegates of the Indian Council of World Affairs were assaulted by Sikh youths at Sydney, Australia, in the early first week of June, 1984 while they were attending a reception organised by the Australian Indian Association; and
- (b) whether it is also a fact that the Sydney Police Authorities not take any action against the culprits?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A. A. RAHIM): (a) Yes, Sir. The assault took place on July 7, 1984 at a function organised by the Consulate-General 'of India in Sydney.

(b) Yes, Sir.

Suicides committed in Metropolitan Cities

2807. SHRI SHANKER SINH VA-GHELA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) what is the total number of suicides committed in Metropolitan cities of India during 1981-82, 1982-83 and 1983-84; and
- (b) what are the details of the steps proposed to be taken by Government to reduce their incidence?

THE MINISTER OF STATE THE, MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA): The State and (b) ments and Union Territoxy Administrations are responsible for enforcing' law relating to various offences. No data in regard to such incidents in compiled on all India basis as law and order including crime is a State subject. The available information regarding the total number of suicide* 1 committed in Metropolitan cities of India (year-wise) is given in the Statement